

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1301/2024 in CP/IB/10/2021
NAME OF THE COMPANY	Kondapalli Udayananda & Sagar Infra Rail International Ltd
NAME OF THE PETITIONER(S)	Stressed assets Management Branch - II
NAME OF THE RESPONDENT(S)	Kondapalli Udayananda & Sagar Infra Rail International Ltd
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/1301/2024**

**Present:** Ld. Counsel Ms. Khusi Singh O/o. Mr. GP Yash Vardhan for the Applicant.

Ld. Counsel Mr. G. Bhupesh for the Respondent/Personal Guarantor.

Ld. Counsel Mr. G. Bhupesh has taken service on behalf of the Personal Guarantor/Respondent. Let vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 24.09.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**